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Central Administrative Tribunal  
Principal Bench: New Delhi

CP No. 245/98 in OA 872/97

New Delhi, this the 31st day of August, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Shri Kuldip Singh, Member (J)

Bhagat Singh s/o Shri Har Lal,  
R/o H.No. 197, Fatehpur Beri,  
Delhi-30.

....Petitioner

(By Advocate: Shri Shyam Babu)

Versus

1. Shri V.N.Singh,  
Commissioner of Police,  
Delhi Police Headquarters,  
IP Estate, New Delhi.

2. Shri V.P.Vohra,  
Secretary,  
Staff Selection Commission,  
CGO Complex, Lodhi Road,  
New Delhi.

....Respondents

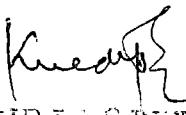
(By Advocate: Shri V.S.R.Krishna)

ORDER (ORAL)

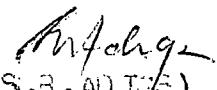
By Hon'ble Shri S.R.Adige, Vice-Chairman (A)

Shri Shyam Babu, counsel for petitioner states that he has no instructions in the matter. Shri V.S.R.Krishna, counsel for respondents states that the Tribunal's directions have been complied with.

In the light of the above, the C.P. is dropped and notices issued to respondents/contemnors are discharged.

  
(KULDIP SINGH)

Member (J)

  
(S.R. ADIGE)  
VICE CHAIRMAN (J)

nz/-